

statistics are taken by the Central Statistical Organisation in their work; and

(b) whether duplication in taking statistics in the same matter is avoided?

The Minister of Finance (Shri C. D. Deshmukh): (a) The Decennial Census figures are taken into account by the Central Statistical Organisation in their work;

(b) Yes.

OPIMUM

*1256. Shri Brohmo Choudhury: (a) Will the Minister of Finance be pleased to state the Opium growing States in India and what is the total annual production, State-wise?

(b) What is the total annual consumption in each State?

(c) What are the production prices and what are the sale prices?

(d) Is opium exported to foreign countries?

(e) If so, to which countries and of what value?

The Deputy Minister of Finance (Shri A. C. Guha): (a) The quantity of opium produced during 1952-53 season was 5346 maunds in Uttar Pradesh, 6203 maunds in Madhya Bharat, 4360 maunds in Rajasthan and 85 maunds in Himachal Pradesh.

(b) to (e). A Statement giving the required information is laid on the Table of the House. [See Appendix V, annexure No. 47.]

STIPENDS TO STUDENTS OF TRIPURA

*1257. Shri Dasaratha Deb: (a) Will the Minister of Education be pleased to state whether any arrangement has been made either by the Government of Tripura, or by the Government of India for providing stipends along with capitation fee for those Students of Tripura who want to get technical education in Medical and Engineering schools or colleges outside the State?

(b) If so, how many students are at present availing themselves of such facilities?

(c) How many of them are tribal and how many non-tribal?

The Minister of Education and Natural Resources and Scientific Research, (Maulana Azad): (a) Yes.

(b) Eight.

(c) Two Tribal, six non-Tribal.

REBATE OF IMPORT DUTY ON RAW MATERIALS

*1258. Shri K. C. Sodhia: Will the Minister of Finance be pleased to state:

(a) whether rebate of import duty is given on any raw materials imported for use in industries here;

(b) if so, the names of those raw materials and the industries concerned; and

(c) the total amount of such rebate given in 1952-53?

The Deputy Minister of Finance (Shri A. C. Guha): (a) Yes Sir;

(b) A statement is laid on the Table of the House. [See Appendix V, annexure No. 48.]

(c) A separate record of the amounts paid as refund in such cases is not maintained.

GYPSUM IN RAJASTHAN

*1259. Shri Sheekha Bhai: Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) the average quantity of Gypsum available in a year from different places in Rajasthan; and

(b) the number of gypsum quarries in Rajasthan?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) The production during the last three years was—

(1) 1950 ... 171,172 tons.

(2) 1951 ... 168,313 tons.

(3) 1952 ... 356,125 tons.